

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2023
ANSWERED ON:08.03.2000
AMENDMENT TO REHABILITATION AND DISABILITIES ACT
KAILASHO DEVI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government propose to amend the Rehabilitation Council of India Act and Persons with Disabilities Act (Equal Opportunities, Protection of Rights and Full participation); and
- (b) if so, the details of the amendments including the composition of the Council ?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
SMT. MANEKA GANDHI

- (a) Yes, Sir.
- (b) The proposed amendments have not yet been finally processed.